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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/151/2016  
NAME OF THE PETITIONER(S) : G. Senthil Raj  
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 4  
others  
UNDER SECTION : 397/398, 399, 402 & 403

S.No.	Name (in Capital)	Represented by	Signature
1	AR. RAMANATHAN	Counsel for R2 & R3	

**ORDER**

No representation for the petitioner. Shri AR Ramanathan, Counsel for Respondents 2 and 3 present. In the last date of hearing, the petitioner's Counsel prayed time for reporting regarding steps taken ~~by the Bank~~ for release of personal guarantees of Respondents 2 and 3. In view of the absence of PCS who represented the petitioner, time is enlarged by way of final opportunity. Put up on 06.06.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)